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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI THE 22.7.81.

NOTIFICATION
INCOME TAX

No.4091(F.No.398/22/81-ITCC): In pursuance of sub-clause(iii) of Clause (44) of section 2 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby authorises Shri B.R.Bardhan being a gazetted officer of the Central Government to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with effect from the date Shri B.R.Bardhan takes over charge as Tax Recovery Officer.

Sd/-
(H. VENKATARAMAN)
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B.B. JAIDKA
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ASSISTANT DIRECTOR OF INSPECTION(RS&P).

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Compared by S.R.T.

* SHARMA *